

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3373

ANSWERED ON:14.12.2011

ABSORPTION IN DELAYS

Bajwa Shri Partap Singh;Swamygowda Shri N Cheluvaraya Swamy ;Vinay Kumar Alias Vinnu Shri

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Director General of Civil Aviation (DGCA) has issued any new guidelines with regard to arrival and departure schedule;
- (b) if so, the details thereof;
- (c) whether instances of manipulating `block time` or the flight duration for any given route to absorb delays have come to light;
- (d) if so, the details thereof;
- (e) whether any steps have been taken by the Government for standardizing the flight timings for each route; and
- (f) if so, the details thereof alongwith the outcome thereof ?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(c) to (f):- Yes Madam. Some instances were brought to the notice of this office that scheduled domestic airlines are using different block hours on the same route. Accordingly, airlines have been asked to strictly adhere to the correct block timings on the same route with a variation of +15 minutes to cater for seasonal wind pattern. Airport operators have also been advised to keep this aspect in view, while approving the slots.